

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl) No(s).4919/2006

(From the final judgement and order dated 29/06/2006 in CRLA No. 133/2005 of The HIGH COURT OF GAUHATI)

KAILASH GOUR & ORS

Petitioner(s)

VERSUS

STATE OF ASSAM

Respondent(s)

(With appln(s) for exemption from filing c/c of the impugned Judgment,bail and office report )

Date: 13/10/2006 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE B.P. SINGH

HON'BLE MR. JUSTICE TARUN CHATTERJEE

For Petitioner(s)

Mr. Rana Mukherjee, Adv.

Mr. Azim H. Laskar, Adv.

Mr. Anand, Adv.

Mr. Abhijit Sengupta,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following

O R D E R

Special Leave granted.

only. Issue notice on the application for bail on behalf of Appellant No.1

Tag on with Criminal Appeal No.907 of 2006.

(Sukhbir Paul Kaur)

Court Master

(Vijay Dhawan)

Court Master